

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-646/2018 in
OA-2288/2018**

New Delhi, this the 26th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Seema Vashisht (Aged about 49 years),
w/o Sh. Narendra Kumar,
presently working as : Asstt. Librarian
R/o G-1/115, Near HDFC Bank,
Uttam Nagar, New Delhi-110059.

2. Rajan Chauhan (Aged about 39 years)
s/o late Sh. Ram Bilas
presently working as : Asstt. Librarian
R/o Q-178 Vikas Vihar, Uttam Nagar,
New Delhi-110059. .. Petitioners

(By Advocate : Sh. Amit Chawla)

Versus

1. Ms. Preeti Sudan, Secretary,
M/o Health & Family Welfare,
Nirman Bhawan, New Delhi-110001.

2. Dr. R.K. Vats, Director General (Health Services)
Nirman Bhawan, New Delhi-110001.

3. Dr. Rajendra Sharma, Medical Superintendent
Safdarjung Hospital, New Delhi-110029.

4. Dr. N.N. Mathur, Principal
Vardhman Mahavir Medical College
Safdarjung Hospital New Delhi-29. .. Respondents

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

The instant CP is filed alleging violation of the orders of this Tribunal in OA No. 2288/2018 dated 01.06.2018. Even as per the applicants' counsel himself, the OA was disposed of only with a direction to the respondents to consider the representation of the applicant and to pass a reasoned and speaking order on the representation of the applicants, which they passed on 15.09.2018. However, he submits that the actual grievances of the applicants were not redressed by the respondents.

2. The OA was disposed of summarily without going into the merits and now the respondents have passed a speaking order, in compliance of the orders of this Tribunal. Hence, we do not find any merit in the CP and accordingly the same is closed. However, the petitioner is at liberty to question the order now passed by the respondents, if he is still aggrieved with the same, in accordance with law. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/